

**Power Projects Engineering Division and
Chemistry Division of BARC**

1425. SHRI RAM BHAGAT PASWAN; Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that the Power Projects Engineering Division and Chemistry Division of the Bhabha Atomic Research Centre has developed sealant for nuclear industry; and

(b) if so, the steps proposed for its commercial exploitation?

THE MINISTER OF STATE IN THE DEPARTMENTS OF SCIENCE AND TECHNOLOGY AND ELECTRONICS (SHRI C. P. N. SINGH): (a) and (b) Yes Sir. The Chemistry Division of the Bhabha Atomic Research Centre and the Power Projects Engineering Division of the Department of Atomic Energy have developed indigenous sealants for nuclear industry in collaboration with the National Chemical Laboratory, Pune. The process is now available with the National Chemical Laboratory for commercial exploitation. A number of factories in the country are reported to have shown interest in the product.

No orders for BHEL

1426. SHRI S. KUMARAN;
SHRI BHUPESH GUPTA;

Will the Minister of INDUSTRY be pleased to state:

(a) whether Government's attention has been drawn to the news item which appeared in the Business Standard of the 11th November, 1960 Captioned "No orders for BHEL"; and

(b) if so, what is the position in the matter?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRY (SHRI P. A. SANGMA): (a) Yes, Sir.

(b) BHEL order book position is satisfactory up to 1982. With more projects getting cleared and in view of the envisaged expansion in the Power sector in India, BHEL expects

its production units to be adequately loaded beyond 1982 also.

Heavy water supply from the Soviet Union

1427. SHRI JASWANT SINGH: Will the PRIME MINISTER be pleased to state:

(a) whether we have received any heavy water supplies from the Soviet Union, if so, what is the quantum thereof;

(b) whether the Soviet Union had demanded and the Government of India have conceded, certain inspection facilities; and

(c) if so, the details in this regard?

THE PRIME MINISTER (SHRI. MATI INDIRA GANDHI): (a) Under a contract entered into with the Soviet Union in September 1976, 241 tonnes of heavy water have been received so far.

(b) and (c) The application of safeguards in connection with the supply, of heavy water under the 1976 contract is governed by the bilateral Safeguards Agreement entered into by India with the International Atomic Energy Agency in November 1977, Copies of this Safeguards Agreement were placed on the Table of the House and are also available in the Parliament Library.

**'Nuclear fuel complex, Hyderabad and fuel
for the Tarapur Atomic Plant**

1428. SHRI NARSINGH NARAIN
PANDEY; SHRI RAM BHAGAT
PASWAN:

Will the PRIME MINISTER be pleased to state:

(a) whether the Expansion of the Nuclear Fuel Complex (N.F.C.) at Hyderabad to process and fabricate fuel for Nuclear Power plants is under the active consideration of the Government, if so, what are the details in this regard and the expenditure involved;

(b) whether Government is still considering not to continue the use of enriched uranium for which the country has to depend on the U.S.A. and to switch over to mixed oxide fuel at TAPS; and

(c) whether it is also a fact that over 150 tons of spent fuel is in the store of Tarapur Atomic Plant; if so, the various steps taken for its use so far?

THE PRIME MINISTER (SHRI. MATI INDIRA GANDHI): (a) The Nuclear Fuel Complex, Hyderabad is in the process of being expanded at an estimated cost of Rs. 13.6 crores from its present capacity to manufacture 100 tonnes of finished fuel per year to 210 tonnes of finished fuel per year to meet the requirements of the heavy water reactor programme.

(b) Under the Cooperation Agreement of 1963, the Government of United States of America is obliged to make available enriched uranium for use as fuel at the Tarapur Atomic Power Station on a timely basis and India is correspondingly precluded from operating the Tarapur reactors on any other fuel.

(c) Yes, Sir. The matter is under the urgent examination of the Government.

Latest nuclear developments in China and (Pakistan)

1429. DR. RAFIQ ZAKARIA: Will the PRIME MINISTER be pleased to state:

(a) whether Government propose to streamline operational and administrative wings of the Atomic Energy Commission in view of the latest nuclear developments in our neighbouring country, such as China and Pakistan; and

(b) if so, the details in this regard?

THE PRIME MINISTER (SHRI-MATI INDIRA GANDHI): (a) and (b) The working of the Department of Atomic Energy is constantly under review.

State Government awards to scientists

1430. SHRI ERA SEZHIAN: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that some scientists have been served with show cause notices for accepting awards from the State Governments;

(b) whether some of them had named Padma Bhushan and Bhatna-gar Award; and

(c) if so, what are the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENTS OF SCIENCE AND TECHNOLOGY AND ELECTRONICS (SHRI C. P. N. SINGH): (a) No, Sir.

(b) and (c) Do not arise.

माईनिंग एण्ड एलाइड मशीनरी कारपोरेशन द्वारा घटिया सामान का खरीदा जाना

1431. श्री प्यारे लाल खण्डेलवाल : क्या उद्योग मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह बात सरकार के ध्यान में आई है कि माईनिंग एण्ड एलाइड मशीनरी कारपोरेशन ने कुछ फर्मों से हाल में जो सामान खरीदा था वह समुचित स्तर का नहीं है ;

(ख) यदि हां तो यह घटिया सामान कितने मूल्य का है ; और

(ग) उन फर्मों के नाम क्या हैं जिनसे यह सामान खरीदा गया था ?

Purchase Of substandard goods by Mining and Allied Machinery Corporation

1431. SHRI PYARELAL KHAN-DELWAL: Will the Minister of INDUSTRY be pleased to state:

(a) whether it has come to Government's notice that goods recently

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